1 2	3	4	5	6
3. Assam	3.90	21.88	2.82	3.63
4. Bihar	2.30	18.37	25.50	
5. Chhattisgarh	5.02	2.91	3.26	
6. Goa	0.15	2.44	_	
7. Gujarat	7.90	9.00	6.03	
8. Haryana	0.75	1. 50	2.41	
9. Himachal Pradesh	1. 50	3.77	8.63	
10. Jammu and Kashmir	0.70	_	2.20	
11. Jharkhand	1.88	3.75	3.38	
12. Karnataka	5 . 26	20.54	7 . 87	
13. Kerala	4.50	6.01	6.38	
14. Madhya Pradesh	8.18	3.01	4.08	
15. Maharashtra	14.99	15.63	25.13	
16. Manipur	0.74	7.71	3 . 58	2.41
17. Meghalaya	1.30	8.23	1.98	3.75
18. Mizoram	0.81	10.28	2.50	1.51
19. Nagaland	0.97	6.81	4. 57	3.08
20. Orissa	10.50	14.25	18.00	
21. Puducherry	0.09	_	_	0.37
22. Punjab	0.23	0.60	1.34	
23. Rajasthan	11.92	7.15	3.75	
24. Tamil Nadu	9.09	5.17	13.17	
25. Tripura	0.44	2.23	4.15	0.45
26. Uttar Pradesh	0.00	9.80	16.45	
27. Uttarakhand	2.34	4.03	5.40	
28. West Bengal	4.19	17.30	16.06	2.93

Rising road deaths on NHs

3046. SHRIMATI SHOBHANA BHARTIA: SHRI N.K. SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the World Bank Organisation has revealed in its first ever Global Status Report on Road Safety that more people die in road accidents in India than anywhere else in the world;
 - (b) if so, the details thereof;
- (c) whether the road fatalities in the country are rising day-by-day particularly on National Highways; and
- (d) if so, the corrective steps taken by the Union Government to check such road fatalities?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA): (a) and (b) The World Health Organisation has brought out a report/publication titled "Global Status Report on Road Safety" in June, 2009 in which it has been reported that India has the highest number of Road Traffic Deaths at 1,05,725 during 2006.

(c) Yes, Sir. The number of persons killed in road accidents in India separately showing the number of persons killed on National Highways alone, during the years 2004-2007 (the latest available data) is as under:—

Year	Number of Persons killed in road accidents	Number of Persons killed on National Highways
2004	92618	34723
2005	94968	35439
2006	105749	39820
2007	114444	40612

- (d) The safety of road users is primarily the responsibility of the concerned State Government. However, this Ministry has taken several corrective steps to check such road fatalities which are as under:—
 - (i) Road safety is an integral part of road design at the planning stage for National Highways/Expressways.
 - (ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India.
 - (iii) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector being implemented by the Ministry since 1997-98 under plan activities.
 - (iv) Involvement of NGOs for road safety activities by Ministry of Road Transport and Highways and National Highways Authority of India.
 - (v) Setting up of Driving Training School in the country.

- (vi) Publicity campaign on road safety awareness both through the audio-visual and print media.
- (vii) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.
- (viii) Tightening of safety standards of vehicles.
- (ix) Providing cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation and Maintenance contracts.
- (x) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.

Setting up of National Expressway Authority

3047. DR. (SHRIMATI) NAJMA A. HEPTULLA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is actively considering to set up a National Expressway Authority for building expressways;
 - (b) if so, the details thereof;
 - (c) whether the World Bank has agreed to provide funds for expressways;
- (d) if so, the details thereof and under what terms and conditions World Bank has agreed to provide funds; and
 - (e) by when work on expressways is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (b) The Eleventh Five Year Plan document *inter alia*, envisages setting up of an Expressway Authority of India to formulate and implement a master Plan for 15600 kms of high density access-controlled expressways.

- (c) No, Sir.
- (d) Does not arise.
- (e) The Expressway network plan is at the initial stage of planning. As such it is too early to indicate the completion date.

Disseminating message through hoardings at NHs

†3048. SHRI RAVI SHANKAR PRASAD:

SHRI SHIVANAND TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is a proposal for having a system to disseminate message to the people by installing hoardings at different places along National Highways in the country;

 $[\]dagger\textsc{Original}$ notice of the question was received in Hindi.